

(c) the amount which Government are losing as a result thereof and additional foreign exchange likely to be earned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The special concessions which were granted to foreign tourists as part of the International Tourist Year, except the abolition of the visa fee have been extended till 31.3.1968. This has been done in order to give better facilities to the delegates attending UNCTAD Conference, as well as to provide time to examine the entire question of extension of these concessions on a permanent basis.

(c) It is virtually impossible to determine exactly the financial impact of these concessions, but it can be stated with reasonable certainty that far from losing foreign exchange there has been a gain. The concessions have been widely welcomed by the Travel Trade as helping to encourage additional travellers to the country, and they have been appreciated by tourists.

Control of Irrigation Headworks at Ferozepur and Harike

878. SHRI G. S. DHILLON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of Punjab had a meeting with him in the third week of December, 1967 and demanded that the irrigation headworks at Ferozepur and Harike be taken away from the Bhakra Control Board and transferred to the Punjab Government; and

(b) if so, the action taken thereon so far?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The present Chief Minister of Punjab met me on the 17th December, 1967, and on some other occasions, but I

do not remember his having specifically taken up this issue with me.

(b) Does not arise.

Bridge Across Tungabhadra

879. SHRI S. A. AGADI: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply given to Unstarred Question No. 3726 on the 27th June, 1967 and state:

(a) whether any proposal has subsequently been received from the Government of Andhra Pradesh to construct an Inter-State bridge across the Tungabhadra River near Madhavavaram-Mantralaya in Raichur and Kurnool Districts' border; and

(b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSAN): (a) and (b), No proposal for the construction of a bridge over the River Tungabhadra on the Madhavavaram Mantralaya road has been received from the Government of Andhra Pradesh so far. However, the request already received from the Government of Mysore for a grant for this bridge will be considered when the Fourth Plan Allocations have been finalised.

मिजो और कूकी लोगों द्वारा बलपूर्वक करों की वसूली

880. श्री श्री० प्र० त्यागी : क्या वृहत्कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विद्रोही मिजो और कूकी लोग सदर पहाड़ी क्षेत्र के निवासियों से 10 रुपए प्रति परिवार की दर से बलपूर्वक वसूली कर रहे हैं, जिसका अधिकांश भाग मिजो कोष में जमा किया जायेगा ;